

DIVISION BENCH

O-101

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

IA/873(KB)2018
In
C.P. (IB)/592(KB)2017

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th July, 2021, 10:30
A.M**

Name of the Company	IDBI BANK LTD Vs. MANOR FLOATEL LTD		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearance (via video conference)

For the Resolution Professional

Mr. Arik Banerjee, Advocate
Mr. Arun Kumar Gupta, Pr. CA

ORDER

Mr. Arik Banerjee, Ld. Counsel along with Mr. Arun Kumar Gupta, Ld. Authorised Representative for the Resolution Professional present.

List the matter on 16.08.2021.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**